

Year	Budget Estimate	Revised Estimate	Expenditure/Release
2014-15	2263.00	1990.07	1958.73
2015-16	2000.00	1769.59	1436.62*

*upto 23.02.16

(c) MIDH is a demand driven programme. Under the programme, funds are released to the State Horticulture Missions (SHMs) in accordance with the Physical and Financial achievements during the year, proposals made in respective Annual Action Plan and capacity of the SHM to utilize the funds.

(d) During 2012-13, Tamil Nadu Government spent ₹ 1448 lakh for flood relief for horticulture crops and ₹ 920.46 lakh to meet out the revenue loss to farmers for horticulture crops affected in an extent of 20844.1 ha. During 2015-16, an amount of ₹ 4604.67 lakh was spent towards flood relief for horticulture crops affected in an extent of 35471.4 ha. of land.

Payment of dues to sugarcane farmers

351. SHRI DEREK O'BRIEN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the total amount of arrears due to sugarcane farmers from sugar mills/factories since 2010, year-wise and State-wise;

(b) the number of farmers affected by such overdue payments in each State since 2010 year-wise;

(c) the number of sugar mills which have received loans from Government to pay these arrears; and

(d) the proportion of Government loan amount that has been paid to farmers as arrears?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) As on 15.02.2016, an amount of ₹ 15,949.63 crores are outstanding against the sugar mills. State-wise amount of outstanding sugarcane dues pending against the sugar mills for the current sugar season 2015-16, 2014-15, 2013-14 including earlier seasons is given in the Statement (*See below*).

(b) Payment of sugarcane dues to farmers is an ongoing process. The dues position of farmers changes continuously on account of fresh supplies received and payment made for previous supplies. Further, farmer-wise dues position of States is not maintained by Central Government.

(c) 465 sugar mills were provided loans of ₹ 6420 crores under Scheme for Extending Financial Assistance to Sugar Undertakings (SEFASU), 2014 to clear the cane dues of farmers. Further under Soft Loan Scheme ₹ 4212 crores were credited into farmer's account by banks on behalf of 301 sugar mills towards payment of cane arrears.

(d) As indicated in reply to part (c) of the question above, ₹ 10,632 crores has been paid to farmers against their cane price arrears.

Statement

*Amount of arrears due pending during last two years and
current year (as on 15.02.2016)*

(₹ in crores)					
Sl. No.	State	2015-16	2014-15	2013-14 and Earlier Seasons	Total
1.	Punjab	465.51	0.80	0.00	466.31
2.	Haryana	451.86	10.84	0.00	462.70
3.	Rajasthan	0.00	0.00	0.00	0.00
4.	Uttar Pradesh	7294.44	599.01	112.26	8005.71
5.	Uttarakhand	363.35	34.53	24.92	422.80
6.	Madhya Pradesh	177.86	0.00	13.39	191.25
7.	Gujarat	486.32	1.11	13.41	500.84
8.	Maharashtra	3134.04	249.78	80.96	3464.78
9.	Bihar	0.00	29.19	40.76	69.95
10.	Andhra Pradesh	331.50	38.91	0.00	370.41
11.	Telangana	0.00	11.91	0.00	11.91
12.	Karnataka	0.00	295.30	312.48	607.78
13.	Tamil Nadu	689.61	318.13	278.49	1286.23
14.	Odisha	28.76	0.58	2.94	32.28
15.	West Bengal	0.00	1.82	0.00	1.82
16.	Puducherry	0.00	0.00	9.09	9.09
17.	Goa	1.76	0.00	0.00	1.76
18.	Chhattisgarh	44.01	0.00	0.00	44.01
TOTAL		13469.02	1591.91	888.7	15949.63